

भारतीय रिज़र्व बैंक, गुवाहाटी लेखा परीक्षा, बजट और समन्वयन कक्ष Reserve Bank of India, Guwahati Audit Budget and Co-ordination Cell

Minutes of Pre-Bid Meeting – E-Tender for Appointment of Concurrent Auditor from October 01, 2025 to September 30, 2026 by Reserve Bank of India, Guwahati

Tender No. – RBI/Guwahati/HRMD/4/25-26/ET/262

The Pre-bid meeting for the captioned e-Tender was held on July 14, 2025 at Video Conference Room, 4th Floor, Reserve Bank of India (RBI), Guwahati Office. The meeting was attended by Officials of ABC Cell, Human Resource Management Deaprtment (HRMD), RBI, Guwahati (hereinafter referred to as the **"Bank")** and representatives from Chartered Accountant (CA) Firms. The list of Officials from RBI, Guwahati and the CA firms who attended the meeting is enclosed in the <u>Annexure</u> to this document.

2. Following the brief introduction by the Bank, various queries raised by the prospective bidders/ interested firms, which were clarified. Summary of the same is as under:

SI. No.	Query	Clarification/ Response given
1.	The representatives of a few firms	The firms were advised that the
	raised concerns about the low	remuneration indicated in the
	remuneration for the Concurrent Audit.	Tender document is the minimum
		monthly remuneration for the
		Concurrent Audit. The firms may
		quote remuneration as per their
		discretion.
2.	How much would be the transaction	The transaction fees is charged by
	fees for applying in the tendering	MSTC and needs to be borne by
	process?	the bidder. Fees charged by MSTC
		Ltd. will not be refunded by the
		Bank in any case. For further



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		information on the same, the
		interested firms may contact the
		MSTC portal contact persons.
		(Details of the contact persons are
		provided in the tender document).
3.	Clarification regarding Earnest Money	The firms were informed that the
	Deposit (EMD) and Performance Bank	EMD deposit will be refunded to all
	Guarantee (PBG).	the participants of the bidding
		process. However, the selected
		firm (successful bidder), needs to
		deposit the PBG (10% of Estimated
		Cost) during the appointment
		process as a Concurrent Auditor.
4.	Whether the bidding process will be	Yes, the whole tendering process
	carried out online through the MSTC	including, bidding process for
	portal along with submission of	Technical and Financial bids, along
	relevant document?	with submission of relevant
		documents will be carried out
		through the MSTC Portal.
5.	Clarification regarding the Penalty	The presence of Chartered
	Clause was sought.	Accountant/ Partner of the firm on
		all working days (including CTS
		working days) during working hours
		is mandatory. Absence of any one
		or more of the deployed staff/
		suitable similar/ equivalent
		substitute staff would attract a
		penalty of ₹3,000/- per day .
		Monitoring of presence of staff
		memebers of the CA firm will be
		diligently followed.



	[Details of bank audit experience	
	/Statutory Central/ Branch Auditor	three.
	audits as Concurrent Auditors	be considered only one and not
	experience of the CA firm in bank	number of year of experience will
	"Number of completed years of	conducted audit in three banks, the
		particular year, the firm has
	Auditor:Technical Bid Form".	institutions. For example, if in a
	for appointment as Concurrent	considered and not the number of
	(stated below) in "Form-1: Application	the number of years will be
8.	Clarification regarding Point No. 23	For the purpose of experience, only
	submitted]"	
	[Documentary evidence may be	
	other activities e.g. consultancy)	concutancy).
	Audit Services only (as distinct from	consultancy)".
	previous three years of the firm from	(as distinct from other activities e.g.
	"Average of annual turnover of	the firm from Audit Services only
		stating the "Average of annual turnover of previous three years of
	for appointment as Concurrent Auditor:Technical Bid Form"	Chartered Account) statement
	(stated below) in "Form-1: Application	given as a signed and verified (by a
7.	Clarification regarding Point No. 21	Documentary evidence may be
		stationed in Guwahati Office.
		communication, while being
		online protals or e-mail
	Office?	process of the Sub-Offices, through
	Office, include Kohima & Itanagar Sub-	carry out the relevant verification
	Does the scope of work for Guwhati	Yes, the selected firm needs to



<u>Annexure</u>

Participants in the Pre-bid Meeting held on July 14, 2025

SI. No.	Name of Firms
1.	Hari Singh & Associates
2.	Debashis Mitra & Associates
3.	Parik & Co.

Representatives from RBI, Guwahati present in the meeting

SI. No.	Name of RBI Representatives
1.	Nimeet Kumar Garg, Manager, ABC Cell, HRMD
2.	Amardeep Bharali, Assistant, ABC Cell, HRMD